

**Financial assistance for naxal affected areas**

†494. SHRI RAMNATH THAKUR: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Central Government is providing adequate financial assistance to State Governments equipping police personnel with modern gadgets and equipments in the naxal-affected areas;

(b) if so, the amount allocated to Bihar during the current financial year for modernisation of police force; and

(c) whether Government would provide adequate resources to State Governments for police modernisation to ensure better policing?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI G. KISHAN REDDY): (a) to (c) The responsibility of equipping the State Police Forces lies with the State Governments by virtue of 'Police' being a State subject. However, Government of India supplements the efforts of State Governments by providing Central Assistance under the scheme of 'Assistance to States for Modernisation of Police' to strengthen police infrastructure. Under this Scheme, State Governments are provided Central Assistance for acquiring advanced weaponry such as Assault Rifles, all types of surveillance equipments including Unmanned Aerial Vehicles (UAVs), Night Vision Devices (NVDs), CCTV Surveillance system and body worn camera systems, modern communication equipments and state-of-the-art equipments for intelligence branch and forensic science laboratories. Further, Jammu and Kashmir, insurgency affected North Eastern States and Left Wing Extremism (LWE) affected districts are provided with assistance for purchase of operational vehicles and for construction of police buildings, etc. Bihar has been allocated an amount of ₹ 27.62 crores in 2019-20.

**Measures to control cow vigilantism**

495. SHRI BINOY VISWAM: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government has any data on cow related crimes that have happened in the last three years;

(b) if so, the details thereof;

(c) what measures have been taken by Government to control cow vigilantism; and

(d) whether Government thinks that the increased number of cow related crimes have inter-connection with any ideology?

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†Original notice of the question was received in Hindi.

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NITYANAND RAI): (a) The National Crime Records Bureau (NCRB) does not maintain specific data on cow related crimes.

(b) Question does not arise.

(c) ‘ Police’ and ‘ Public Order’ are State subjects under the Seventh Schedule to the Constitution of India. State Governments are responsible for control of crimes including those related to cow vigilantism.

(d) Does not arise.

#### **Action against terrorists in Jammu and Kashmir**

†496. SHRI PRABHAT JHA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that strong action against terrorists in Jammu and Kashmir during last five years has resulted in large number of terrorists being killed and heavy reduction in the number of cross-border infiltrations;

(b) if so, the details thereof;

(c) whether the action taken by investigating agencies against the funding received by separatists has resulted in decrease in the incidents of violent demonstrations in the State; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI G. KISHAN REDDY): (a) to (d) The Government has adopted a policy of zero tolerance towards terrorism. Security Forces are taking effective and continuous action in countering terrorism as a result of which a large number of terrorists have been neutralized in the State of Jammu and Kashmir during the last five years. The details of terrorists killed in the State of Jammu and Kashmir during the last five years are as under:—

Year	Number of Terrorists Killed
2014	110
2015	108
2016	150
2017	213
2018	257

†Original notice of the question was received in Hindi.